

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH
COURT-VI

Item No. 611
IB-1082/PB/2018

IN THE MATTER OF:
Ms. Kiran Malhotra

...PETITIONER

Vs.

M/s. Alchemist Township India Ltd.

...RESPONDENT

Section
U/s 7 of IBC, 2016

Order delivered on 06.02.2024
(Hearing through VC & Physical Mode)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:Adv. Ankit Jain for Applicant, Ms.
Nupur Singh. Mr Priyadarshi
Chaitnayashil & Tejaswi Bhanu,
Adv. in IA- 5946/2023.

For the RP

:Adv Karan Grover

For the Respondent/Corporate Debtor :

ORDER

IA/5180/2023,

Pleadings are complete. List the present application for arguments before the Regular Bench on **27.02.2024**.

IA/5946/2023

Heard the Ld. Counsel for the Applicant. Issue notice to the Respondents for filing their reply and appearance. List on **27.02.2024** alongwith **IA/157/2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)

Sd/-
(Bachu Venkat Balaram Das)
Member (J)